

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 17.03.2021 (WEDNESDAY)**

**COURT – III**

**10:20 AM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Judgment**

| <b>S. No.</b> | <b>Case No.</b>                             | <b>Name of the parties</b>                                   | <b>Counsel for Appellants</b> | <b>Counsel for Respondents</b>                                                                                   |
|---------------|---------------------------------------------|--------------------------------------------------------------|-------------------------------|------------------------------------------------------------------------------------------------------------------|
| <b>1.</b>     | Comp. App. (AT)<br>(Ins) No. 481 of<br>2020 | Albanna Engineering LLC.<br>Vs.<br>Sanghvi Movers Ltd & Ors. | John Mathew                   | Shiv Kumar Suri-R1<br>to R4<br>Nipun Sharma-R6 &<br>R7<br>Pranoy Harilal-R8<br>Anand Shankar Jha-<br>R9 Vinod-RP |

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**By the order of Hon'ble Acting Chairperson  
-sd/-  
Registrar**